

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1354
TO BE ANSWERED ON 01.07.2019**

COMPLAINT OF RETIRED OFFICIALS OF GANESH SUGAR MILL

†1354. SHRI PANKAJ CHAUDHARY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government/Central Provident Fund Commission has received EPF and Pension related complaints pertaining to the retired officials of Ganesh Sugar Mill, Anand Nagar, Maharajganj, Uttar Pradesh;**
- (b) if so, the details thereof;**
- (c) the action taken so far on the above mentioned complaints; and**
- (d) whether the Government will ensure the settlement of the grievances of EPF and pension related complaints of retired officials of the said sugar mills?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): Employees' Provident Fund Organisation (EPFO) has informed that complaints dated 05.03.2019 and 31.05.2019 were received from Hon'ble Member of Parliament Shri Pankaj Chaudhary with respect to the retired officials of M/s Ganesh Sugar Mill, Anand Nagar, Maharajganj, Uttar Pradesh. In the letter dated 05.03.2019, the Hon'ble Member of Parliament had mentioned about irregularity in settlement of claims by staff/officials of Gorakhpur office.

Contd..2/-

It has been informed by EPFO that 1181 claims have been received at Regional Office, Gorakhpur since 2012 including 296 pension cases. Out of these 940 claims have been settled so far. As regards, non-feeding of the contribution for the period from 1994-1999, after verification of available records on the basis of Annual Return (3A/6A) as received from the establishment, annual accounts has been updated upto 1996-1997 with contribution. In absence of contribution and statutory returns, the annual accounts of the establishment has been issued with interest till year 2010-11.

The letter dated 31.05.2019 has been forwarded to Additional Central Provident Fund Commissioner (ACC), Employees' Provident Fund Organisation (EPFO), Uttar Pradesh for necessary action.
